

(b) if so, what was the assessment;

(c) the details of the schemes initiated by the Tea Board to improve processing, blending and packing of tea to face world competition; and

(d) how much of the total export in 1984-85 can be attributed to the Tea Board ?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : (a) Yes, Sir.

(b) It was recommended that the State Governments' Plans in respect of tea should be drawn up and executed in consultation with Tea Board.

(c) Tea Board has recently introduced an interest-free loan scheme to enable exporters to purchase indigenous tea packaging machinery. The Board is considering to introduce another scheme to allow imported packaging machinery with such interest-free loan. In addition Tea Board is providing subsidy for Nurseries and Demonstration plots and is also conducting training programme for small growers through UPASI.

(d) It is not possible to quantify the contribution of Tea Board in exports because Tea Board's role is basically promotional.

Violation of Prevention of Insult to National Honour Act, 1971

2815 **SHRI S. M. GURADDI :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any report from States/Union Territories regarding the violation of Prevention of Insult to National Honour Act, 1971 (Section 2) during the past two years;

(b) if so, the details thereof; and

(c) whether any penal action has been taken against the violators ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) and (b). Information is being collected from all the States/

Union Territories and will be laid on the Table of the House. However, information from some States/Union Territories relating to the last six months has already been laid on the Table of the House.

(c) The cases are at various stages of investigation and further legal action.

Flood lighting of Gol Gumbaj at Bijapur

2816. **SHRI V. KRISHNA RAO :** Will the Minister of TOURISM be pleased to state :

(a) whether Government of Karnataka has requested Union Government for assistance for flood lighting of Gol Gumbaj at Bijapur and way side facilities at Mul bagal; and

(b) if so, there action of Union Government ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) Yes, Sir.

(b) Department of Tourism has sanctioned an amount of Rs. 14.00 lakhs towards provision of way side facilities at Mul Bagal during 1986-87, out of which an amount of Rs. 5.00 lakhs has already been released in favour of Government of Karnataka as the first instalment. The proposal of Government of Karnataka for flood lighting of Gol Gumbaj at Bijapur is under consideration of the Government.

Export of leather

2817. **SHRI V. KRISHNA RAO :** Will the Minister of COMMERCE be pleased to state :

(a) the foreign exchange earnings from export of leather during 1985-86;

(b) whether these earnings are likely to increase in 1986-87; and

(c) the target fixed for export of leather in 1986-87 ?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : (a) Exports of leather and leather products during 1985-